

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Part Heard Bench)

Item No.-301
IB-712/ND/2022
IA/6647/2023

IN THE MATTER OF:

Union Bank of India

....Applicant

Vs.

M/s. PCL Oil & Solvents Ltd.

....Respondent

SECTION

U/s 7 IBC

Order delivered on 15.01.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA/6647/2023:-

No one is present on behalf of the Applicant at the time of hearing of the matter. In the interest of justice, list the matter on **05.02.2024**.

S/d-
(SHRI RAHUL BHATNAGAR)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)